

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5169
ANSWERED ON:27.04.2000
BASIC AMENITIES IN RURAL AREAS
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the plan for providing basic amenities in rural areas of the country; and
(b) the amount allocated/ sanctioned for its implementation during each of the last three years State-wise ?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

(a) & (b) : Basic amenities in rural areas of the country are provided under the Basic Minimum Services (BMS) Programme launched in the year 1996. The objective of these programme is to provide minimum basic services to all the people in the country living below poverty line both in urban and rural areas in a time bound manner. The seven basic services identified for priority attention were Provision of Safe Drinking Water, Primary Health facilities, Universal Primary Education, Shelter for the poor, Connectivity to all unconnected villages and habitations, Nutrition and Streamlining Public Distribution System. The amount of Additional Central Assistance (ACA) given to the States and UTs in the years 1997-98 to 1999-2000 is indicated in the Statement at Annexe- I.

In addition, Ministry of Rural Development is implementing the following schemes viz, Jawahar Gram Samridhi Yojana (JGSY), Employment Assurance Scheme (EAS), Indira Awaas Yojana (IAY), Accelerated Rural Water Supply Programme (ARWSP), and Central Rural Sanitation Programme (CRSP), which also provide basic amenities in rural areas of the country. The total amount allocated for these programmes during 1997-98 to 1999-2000, State- wise is indicated in the Statement at Annexe- II.

The Government have decided to introduce a new scheme Pradhan Mantri Gramodaya Yojana (PMGY) from 1st April, 2000, in order to achieve the objective of sustainable human development at the village level. PMGY would have two components, namely, Rural Roads and other Programmes of PMGY, which include Primary Health, Primary Education, Rural Shelter, Rural Drinking Water and Nutrition.

Annexe-I

STATEMENT REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.5169 DUE FOR REPLY ON 27.04.2000.

Allocation of Additional Central Assistance for the Basic Minimum Services Programme to the States/UTs for the year 1997-98, 98-99, 99-2000.

(Rs. In Crore)

Additional Central Assistance

Sl.No. State/UT 1997-98 1998-99 1999-2000

1 Andhra Pradesh	170.59	179.61	196.34
2 Arunachal Pradesh	62.18	90.47	71.57
3 Assam	163.80	172.46	188.53
4 Bihar	364.07	383.32	419.04
5 Goa	1.55	3.63	3.63
6 Gujarat	72.58	76.42	113.54
7 Haryana	19.08	40.09	26.96
8 Himachal Pradesh	64.41	113.45	109.14
9 Jammu & Kashmir	156.52	164.80	180.15
10 Karnataka	99.42	104.68	114.43
11 Kerala	78.69	102.85	110.57
12 Madhya Pradesh	210.00	236.10	265.34
13 Maharashtra	132.23	159.22	152.19
14 Manipur	44.30	64.30	72.64
15 Meghalaya	37.03	38.99	63.62
16 Mizoram	36.87	49.96	51.43

17 Nagaland	37.53	49.51	67.19
18 Orissa	147.45	164.25	190.31
19 Punjab	35.59	36.94	40.37
20 Rajasthan	132.98	140.01	153.05
21 Sikkim	25.65	47.25	49.76
22 Tamil Nadu	119.80	141.13	137.88
23 Tripura	46.37	55.37	59.92
24 Uttar Pradesh	456.84	500.99	575.81
25 West Bengal	203.57	214.33	234.30
26 A & N Islands	13.19	17.17	15.19
27 Chandigarh	5.87	6.18	6.76
28 D & N Haveli	1.71	1.80	1.97
29 Daman & Diu	1.36	1.43	1.57
30 Delhi	14.20	14.95	16.34
31 Lakshadweep	2.27	2.39	2.62
32 Pondicherry	6.13	7.45	7.06

Total 2963.83 3381.50 3699.22